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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/385/ (IB)/2017
NAME OF THE PETITIONER(S) : KITEC INDUSTRIES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : EMMANUEL ENGINEERING PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

K. ELANGO

Counsel for Petitioner

[Signature]
18/8/17

ORDER

Mr. K.Elango, Counsel for Petitioner (Operational Creditor) present and prayed
for time for proposing the name of the IRP. At request, time is enlarged. Put up
on 23.08.2017 at 10.30 A.M.

[Signature]
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

[Signature]
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

hv